

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. C.P. 4635/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Taaraka Technologies Pvt.Ltd.

Section: 131 of Companies Act, 2013

ORDER

Counsel, Ajit Singh Tawar appeared for the Applicant and Though authorized representative of RoC was present through VC but not mark his appearance in the chat box. Authorized represent on behalf of the RoC seeks more time to file report. Let report of the RoC be filed by serving an advance copy on the other side. List this matter on **10.06.2024.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)